

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/112(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	SHRADHA BUILDCON PRIVATE LIMITED VS VINILOK SOLUTIONS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Patita Paban Bishwal, Adv.] For the Financial Creditor
Mr. Neeraj Kr. Gupta, Adv.]
Ms. Suranjana Chatterjee, Adv.]

Mr. Kumar Deepraj, Adv.] For the Respondent/CD

ORDER

1. Ld. Counsel appearing on behalf of the financial creditor present. Ld. Counsel appearing on behalf of the corporate debtor present.
2. Since reply affidavit has been filed only yesterday. Ld. Counsel for the financial creditor seeks some time to obtain instruction(s) to move this application.
3. It is made clear that no further adjournments would be granted on the next date.
4. List this matter for further consideration on **01.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**